

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1430**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

FINGERPRINTS OF CRIMINALS

1430. SHRI ANIL SHIROLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government and the National Crime Records Bureau have decided to develop a comprehensive online database of fingerprints of criminals of all States which will be helpful in investigating inter-State crimes in the country;

(b) if so, the details thereof; and

(c) the time by which the process is likely to be completed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Yes Madam. A National database of ten-digit finger print records of specified categories of criminals is being maintained. Currently, it has over 10 lac such records. Collection of fingerprints records of criminals and upgradation is an on-going and continuous process.
